

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5195
ANSWERED ON:10.12.2010
IMPORT DUTY ON POWER GENERATION EQUIPMENTS
Kumar Shri P.;Patil Shri Sanjay Dina ;Sule Supriya

Will the Minister of POWER be pleased to state:

- (a) whether Planning Commission had recommended 14 per cent import duty on power generation equipments to strike a balance between protecting local manufacturers and the need to import equipment to boost power production;
- (b) if so, the details thereof;
- (c) whether the Government has opposed the proposal; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (d): A Committee was set up under Member (Industry), Planning Commission (Maira Committee) `to suggest options and modalities to take care of the disadvantages suffered by the domestic industry related to power sector`. The Committee has made recommendation for levy of Custom Duty @ 10% additional custom duty `NIL` and Special Additional Duty (SAD) @ 4% on import of equipment for Mega and Ultra Mega Power Projects to offset the disadvantages suffered by domestic manufacturers. Various Ministries including Ministry of Finance have been consulted in this matter. The matter is under consideration of the Government.